

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VHV BEVERAGES PRIVATE LIMITED Date of Commencement of Liquidation: 02-12-2025; List of Stakeholders as on Date: 24-01-2026; Name of IP: Mr. Vivek Parti; Process Number: 1; Last 5 digit of registration number: 11376

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		7844767		7844767				NA
2	Liquidation costs incurred till date		744826		744826				NA
3	Secured financial creditors	1	386821840	1	382894436		3927404		Annexure 3
4	Unsecured financial creditors	7	1432671487	7	1316048134		116623353		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	764330544	5	221116627		200000	543013917	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	133741329	11	129154233		4587096		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		24	2726154793	24	2057803023	0	125337853	543013917	